

NATIONAL COMPANY LAW TRIBUNAL  
PRINCIPAL BENCH  
NEW DELHI

C.P NO. 46/2007  
CA NO.

CORAM:

PRESENT: CHIEF JUSTICE M. M. KUMAR  
Hon'ble President

SH. R.VARADHARAJAN  
Hon'ble Member (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF PRINCIPAL BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 27.02.2017

NAME OF THE COMPANY: Dilip Timblo  
Vs  
M/s. Hardesh Ore Pvt. Ltd.& ors.

SECTION OF THE COMPANIES ACT: 397/398

S.NO.	NAME	DESIGNATION	REPRESENTATION	SIGNATURE
1.	MR. JOSEPH KODIANATHARA	SR. ADV	Petitioner	[Signature]
2.	MR. ERIC CORRIEA	ADV		
3.	MR. R. CHANDRACHUD	ADV		
4.	Mr. Rafique Dada,	Snr. Adv.	Respondents.	Neha Malik
5.	Mr. Gundeel Mallya,	Adv.		
6.	Mr. Rajan Narain,	Adv.		
7.	Ms. Neha Malik,	Adv.		

ORDER

For order see CP No. 87/2006.